

IN THE INCOME TAX APPELLATE TRIBUNAL: MUMBAI BENCHES; MUMBAI

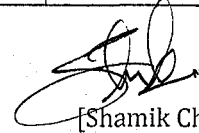
Authored by Shri Narendra Kumar Billaiya, A.M.

Following orders are kept ready for pronouncement on 11/06/2025

(Before Shri Saktijit Dey, Hon. VP, & Shri Narendra Kumar Billaiya, Hon. AM)

AUTHOR - AM

S. No.	ITA No.	Name of the Assessee	Bench	Date of Hearing	Author
1.	ITA No. 1147/Mum/2025	Fulcrum Foundation	F	02/06/2025	AM
2.	ITA No. 4777/Mum/2023	Tips Industries Ltd.	E	02/06/2025	AM
3.	ITA No. 2880/Mum/2025	JSW Steel Employees Welfare Trust	F	09/06/2025	AM

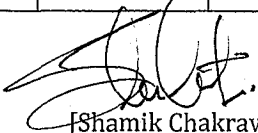


**[Shamik Chakravorty]
Sr. Private Secretary**

Dt:- 10/06/2025

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[Shamik Chakravorty]
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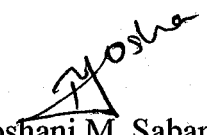
Dt.:- 10/06/2025

**IN THE INCOME TAX APPELLATE TRIBUNAL MUMBAI BENCHES,
MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, VICE PRESIDENT AND
MS. PADMAVATHY S, ACCOUNTANT MEMBER**

Order to be pronounced on 11.06.2025

Sr. No.	I.T.A. Nos.	Name of the Assessee	Date of Hearing	Bench	Author
1	3404/Mum/2023	Abu Dhabi Commercial Bank PJSC Wework India Management Private Limited	21.03.2025	I	VP


Roshani M. Sabane
Sr. Private Secretary

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